

ITEM NO.2

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 583/2024

UMA BUILDERS PVT. LTD.

Appellant(s)

VERSUS

LUCKNOW DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

Date : 29-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Sudha Gupta, AOR

For Respondent(s)

Dr. Mrs. Vipin Gupta, AOR
Mr. Rakesh Kumar-i, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 and 4 to 7 are granted four weeks' time, as last opportunity, for filing counter affidavit.

Service is complete on respondent Nos. 2,3 and 8 but none has entered appearance.

Despite last opportunity having been granted, Ld.Counsel for the appellant has neither taken fresh steps nor filed fresh particulars in respect of respondent Nos.9 and 10.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH
Registrar

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